

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.106

New IA-2496/2023

In

IB-1198(ND)/2019

IN THE MATTER OF:

M/s. B.P Agency (Delhi)

.....APPLICANT/PETITIONER

Vs

M/s. Brightsun Technocraft Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-2496/2023:-

List the matter on **14.06.2023** along with IA-2692/2022.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

*Shammy
09.05.2023*